

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**IA 348 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Devesh Agrawal  
V/s  
Kuldeep Verma RP of K S Oils Ltd & Anr

Section: IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

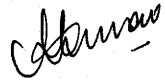
**ORDER**  
**(through video conferencing)**

Mr. Mihir Thakore, advocate, appeared on behalf of advocate, Ms. Megha Jani for the Applicant and requesting for adjournment to which Learned Lawyer, Mr. Sanjay Bhatt for the Respondent has objected for any adjournment.

However, for the interest of justice, the matter is adjourned.

List the matter on 04.06.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 1st day of April, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**